## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others

**UNDER SECTION** 

: 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Suamm/

REPRESENTATION BY WHOM

1. Adv. Naveyoran. P. Poty For Petitioner

2. S. Manjula Devi, Adr

For Respondents

For KSR & CO company secretaties up CBE

**ORDER** 

Counsel for the petitioner present. Counsel for respondents present. Counsel for petitioner stated that they may be granted time to file sur sur rejoinder to which counsel for respondents has raised objections. The prayer of the counsel for petitioner is granted by enlarging two weeks' time during which he shall file the sur sur rejoinder by serving a copy to the other side. The matter will be taken up for final hearing. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)